

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.322
516/252/ND/2020

IN THE MATTER OF:

Prakash Dev

.....APPLICANT/PETITIONER

Vs.

ROC DELHI

.....RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 28.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:


For the Applicant : Adv Shruti Rani

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 10.11.2022.


(Madhu Narula)
Court Officer (Court III)